

Name of the Corporate Debtor: S V Distributors Private Limited; Date of Commencement of CIRP: 19-07-2024; List of Creditors as on: 16-10-2024; Name of IP: Mr. Manoj Kumar Agarwal; Process Number: 1; Last 5 digit of registration number: 11222

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	899985499	3	899897232	22.17			88266	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	19	135037153	3	25296945	0.62			109740208	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	81	17340606	80	9902148	0.24			7438458	Annexure 6
7	Operational creditors (Government Dues)	4	56990711	1	404894	0.01				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	23	616801654	6	3122827644	76.95				Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		130	1726155623	93	4058328863	100.00			117266932	